


F. No. J-11015/1/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 7th November, 2017

ORDER

The President is pleased to accept the resignation of **Shri Ram Kumar**, Additional Standing Government Counsel for the District & Subordinate Courts, Aligarh (U.P.) with immediate effect, consequently, his name occurring in this Department's order No. J-11015/1/2016-Judl. dated 28.12.2016 in the table No. 10 i. e. table for District Aligarh, in the list of Additional Standing Govt. Counsel, at Sl. No. 7, stands deleted.

2. Hindi version of this order will follow.


(B. S. Sharma)
Assistant Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Gyan Prakash, Assistant Solicitor General of India, Allahabad High Court at Allahabad.
3. The District Judge Aligarh.
4. Shri Hevendra Kumar, Standing Govt. Counsel, District & Subordinate Courts, Aligarh, R/o 2/53, New Begum Bagh, Aligarh, Uttar Pradesh.
5. Shri Ram Kumar, Advocate, R/o Village & Post Gangiri, District Aligarh (U.P.), Pin-202134.
6. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
7. One copy of this order is to be uploaded on website of this Department i. e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.


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